HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD NOTIFICATION

R.O.C. No.666/2024-RC, DATED 2- 07-2025

SUB:-RECRUITMENT – Direct recruitment to the posts of Assistant, Examiner, Computer Operator, Typist, Copyist and System Assistant in the Service of the High Court for the State of Telangana - Notifications issued on 02-01-2025 - Applications received through online - Computer based examinations conducted by the Tata Consultancy Services Limited from 18-04-2025 to 20-04-2025 - Evaluated response sheets (Answer sheets) of the candidates hosted in the High Court's website on 28-04-2025 - Objections if any in respect of questions/options or both called for and received - Considered - Regarding

REF:-1)Notification Nos.102/2025 to 107/2025, dated 02-01-2025 issued inviting applications through online for direct recruitment to the posts in the Service of the High Court for the State of Telangana.

2)High Court's Notification R.O.C. No.666/2024-RC, dated 28-04-2025 calling objections if any in respect of questions or options or both.

In response to the Notification under reference 2nd cited, placed in the website of the High Court, objections in respect of questions/options or both were received from the candidates and the result of such consideration is as follows:-

The objections raised against the following 23 question ID's out of the objections received against 86 question ID's in connection with the computer based examinations conducted from 18-04-2025 to 20-04-2025, for direct recruitment to the posts of direct recruitment to the posts of Assistant, Examiner, Computer Operator, Typist, Copyist and System Assistant notified vide Notification Nos.102/2025 to 107/2025, dated 02-01-2025 in the Service of

Lécallego 2Hours

Contd...2

the High Court for the State of Telangana are considered and accepted as detailed below:-

ASSISTANT

SI.No.	Question ID	Key Released	Key to be modified
1	3014422190	Option 3- Veerendranath Chattopadhyaya	As all options are incorrect, question is deleted from computation of marks of the candidates.
2	3014422192	Option 2 Yanamadala inscription	Change of key to Option 1 "Motupalli inscription"
3	3014422207	Option 4- Questioning the government	Change of key to Option 1 "Acts prior to the independence can be implemented based on their importance"
4	3014422226	Option 1- Ladakh	Change of key to Option 2 "Himachal Pradesh"
5	3014422249	Option 2 - Open	Change of key to Option 4 "piercing"
6	3014422257	Option 2 - work	Change of key to Option 3 "working"

SYSTEM ASSISTANT

SI.No.	Question ID	Key Released	Key to be modified
1	3014421500	Option 2- Spyware	Both options 2 and 4 are same i.e., "Spyware" and mark is awarded if the candidate opts for any of these two options.
2	3014421538	Option 2 - Mancherial	Change of key to Option 3 "Jayashankar Bhupalapally"
3	3014421550	Option 4 – Godavari Krishna	Change of key to Option 3 "Betwa - Ken"
4	3014421553	Option 3- 247	As all options are incorrect, question is deleted from computation of marks of the candidates.
5	3014421554	Option 4- Telangana	Change of key to Option 3 "Maharashtra"

Contd...3

Lécule car

TYPIST

SI.No.	Question ID	Key Released	Key to be modified
1	301442903	Option 4- Domestic	Change of key to Option 2 "Industries"
2	301442918	Option 3 - A period of unpleasantness, poor health, etc	Change of key to Option 4 "Period of monetary difficulty"

COPYIST

SI.No.	Question ID	Key Released	Key to be modified
1	301442959	Option 2 - Criticise someone	Change of key to Option 1 "Strongly disagree with someone"
2	301442966	Option 4 - by	Change of key to Option 3 "a"
3	301442975	Option 3 - Bell	Change of key to Option 2 "Bellow"

COMPUTER OPERATOR

SI.No.	Question ID	Key Released	Key to be modified
1	3014421686	Option 1 Babar-Hemu	- Change of key to Option 3 "Babar-Raga SangramSingh"
2	3014421689	Option 1 - B7	Change of key to Option 4 "B12"

EXAMINER

SI.No.	Question ID	Key Released	Key to be modified
1	3014421174	Option 3 - Railways	Change of key to Option 2 "Roadways"
2	3014421202	Option 4 - Telangana	Question is deleted from computation of marks of the candidates.
3	3014421227	Option 2 - are	Change of key to Option 3 "had"
4	3014421233	Option 3 - laughed	Change of key to Option 1 "was"
5	3014421250	Option 1- Dismayed	Change of key to Option 2 "Frightened"

L'écologo 2/3/ses

Contd...4

It is further decided that the remaining objections raised against the following Question IDs are unsustainable and the same are rejected.

POST:: ASSISTANT

SI.No.	Question ID
1	3014422189
2	3014422191
3	3014422193
4	3014422194
5	3014422198
6	3014422202
7	3014422203
8	3014422204
9	3014422206
10	3014422218
11	3014422219
12	3014422230
13	3014422242
14	3014422243
15	3014422244
16	3014422250
17	3014422263
18	3014422264
19	3014422266



POST:: SYSTEM ASSISTANT

SI.No.	Question ID
1	3014421502
2	3014421506
3	3014421512
4	3014421524
5	3014421529
6	3014421537
7	3014421556
8	3014421559
9	3014421565
10	3014421575
11	3014421580
12	3014421584

POST:: TYPIST

SI.No.	Question ID
1	301442900
2	301442905
3	301442908
4	301442914
5	301442917

POST:: COPYIST

SI.No.	Question ID	
1	301442945	
2	301442949	



POST:: COMPUTER OPERATOR

SI.No.	Question ID
1	3014421645
2	3014421646
3	3014421647
4	3014421648
5	3014421649
6	3014421652
7	3014421654
8	3014421658
9	3014421659
10	3014421661
11	3014421664
12	3014421666
13	3014421690

POST:: EXAMINER

SI.No.	Question ID
1	3014421163
2	3014421175
3	3014421177
4	3014421186
5	3014421190
6	3014421191
7	3014421200
8	3014421221
9	3014421223
10	3014421225
11	3014421248

Note:-

It is to inform that the candidates, whose objections are considered and accepted by the High Court will be refunded an amount of Rs.100/- (Rupees One hundred only) paid by them towards fee for each objection raised by them through online.

REGISTRAR (ADMINISTRATION)
F.A.C. REGISTRAR (RECRUITMENT)